

आयोग द्वारा, उपर्युक्त विषय पर अपनी सिफारिशें सरकार को अभी पेश की जानी हैं। इसलिए, सरकार द्वारा कोई कार्यवाही की जा रही होने का सवाल नहीं उठता।

**GHOST FIRMS SET UP BY AN
ADVOCATE OF HISSAR**

92. SHRI RAM KISHAN GUPTA :
SHRI KANWAR LAL GUPTA :
SHRI SHARDA NAND :
SHRI SURAJ BHAN :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Shri Gulab Singh Jain, Advocate, Hissar had created a number of ghost firms with a view to help assesseees of Income-tax by bringing in their concealed incomes as deposits and gifts by setting off profits against bogus losses;

- (b) if so, the number of such firms;
(c) the amount involved in them; and
(d) action taken thereon?

**THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE, (SHRI
MORARJI DESAI) :** (a) Yes Sir.

(b) So far, 161 firms of this type have been traced.

(c) The amount involved is estimated to be about Rs. 4 crores.

(d) Some assesseees have themselves surrendered the concealed income and have come up with settlement proposals. In other cases, action for the assessment of such income is being taken.

**FINANCE MINISTER'S VISIT TO U.K.
AND U S A.**

94. SHRI B. K. DASCHOWDHURY :
SHRI N. R. LASKAR :
SHRI S. C. SAMANTA :
SHRI R. BARUA :
SHRI SHRI CHAND GOYAL :
SHRI PRAKASH VIR SHASTRI :
SHRI S. K. TAPURIAH :
SHRI GADILINGANA GOWD :

- SHRI MEETHA LAL MEENA :
SHRI R. K. AMIN :
SHRI K. P. SINGH DEO :
SHRI D. N. DEB :
SHRI RAGHUVIR SINGH
SHASTRI :
SHRI SITARAM KESRI :
SHRI SHIVA CHANDRA JHA :
SHRI CHINTA MANI
PANIGRAHI :
SHRI D. N. PATODIA :
SHRI HEM RAJ :
SHRI BHOGENDRA JHA :
SHRI D. V. SINGH :
SHRI JYOTIRMOY BASU :
SHRI PREM CHAND VERMA :
SHRI ATAL BIHARI VAJPAYEE :
SHRI JAGANNATH RAO JOSHI :
SHRI H U K A M C H A N D
KACHWAI :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Finance Minister also attended the meeting of the World Bank, I. M. F. and the Aid-India Consortium;

(b) if so, the nature of discussions held and the decisions taken; and

(c) whether attending the meeting of the I. M. F. has increased the prospects of aid during the Fourth Plan ?

**THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE, (SHRI
MORARJI DESAI) :** (a) As India's Governor on the World Bank and the I.M.F., I attended the 1968 Annual Meeting of the Boards of Governors of these institutions in Washington from September 30, 1968 to October 4, 1968. I did not attend the Aid-India Consortium meeting, which was held in Washington on May 23 and 24, 1968.

(b) The subjects discussed included the need for an early activation of the Special Drawing Rights Scheme, the proper functioning of the International monetary system, the long-term structure and role of reserve currencies etc. Further the scope and pattern of future development assistance by the World Bank group, the need for continued operations by the International Development Association unhampered by problems of funds, the

problem of stabilisations of prices of the primary commodities etc. also figured in these discussions. No decisions were arrived at as such.

(c) The question does not arise as the purpose of attending these meetings is not to seek aid. India is among the five biggest share-holders of the I.M.F. and I.B.R.D. and has a close interest in the policy and approach of these International institutions towards financial and monetary problem in general and in so far as they affect developing countries in particular. All member countries are represented at these meetings and it is usual for India to be represented by its Governor, who is the Finance Minister.

STATE HEALTH MINISTERS' CONFERENCE

95. SHRI B. K. DASCHOWDHURY :
SHRI N. R. LASKAR :
SHRI MANIBHAI J. PATEL :
SHRI R. BARUA :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that State Health Ministers' Conference was held on the 18th October, 1968 in Bombay ;

(b) if so, the subjects discussed therein and the decisions arrived at ; and

(c) the steps taken to implement the decisions ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The State Health Ministers met at the fifteenth session of the Central Council of Health held on the 16th and 17th October, 1968 in Bombay.

(b) and (c). A statement containing a list of the subjects discussed at the meeting is attached. The resolutions are being finalised.

Statement

1. Health Plan outlay.
2. Review of the action taken on the resolutions passed at the 14th meeting of the Central Council of Health.

3. Medical Education.
4. Dental Education.
5. Creation of Nutrition Cells in States.
6. Central Public Health Act.
7. Primary Health Centres.
8. Homocopathy.
9. National Malaria Eradication Programme.
10. National Smallpox Eradication Programme.
11. National Filariasis Control Programme.
12. National Leprosy Control Programme.
13. Nursing Services.
14. Health Statistics.
15. Practice of medicine by unqualified medical practitioners.
16. Ayurveda.

WIPING OUT OF SOCIAL DISABILITIES IN GANDHI CENTENARY YEAR

96. SHRI YAMUNA PRASAD MANDAL : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether proposals to wipe out social disabilities in society have been chalked out for the Gandhi Centenary Celebration year which began from the 2nd October 1968 ; and

(b) if so, what are the proposals for economic upliftment of the Scheduled Castes, Scheduled Tribes and other Backward Classes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) :

(a) and (b). In this connection, attention is invited to the reply given to the unstarred question No. 4317 on 19th August, 1968.

All the schemes taken up in the Backward Classes Sector are intended to wipe out the social disabilities economically develop the Scheduled Castes, Scheduled Tribes, denotified tribes and, the nomadic and the semi-nomadic tribes. No special proposals have been drawn up for the Gandhi Centenary Celebration year.